

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 43 of 2013

Dated : 29th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Davanagere Sugar Company Limited Appellant(s)

Versus

**M/s. Bangalore Electricity Supply
Company Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Prabhulinga Navadgi**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R.1**

ORDER

Comprehensive written submissions have been filed by the Learned Senior Counsel for the Appellant today after serving copy on the other side. The Learned Counsel for the Respondent no. 1 will file his comprehensive written submissions tomorrow after serving copy on the other side. .

Judgment is reserved.

**(V.J. Talwar)
Technical Member
mk/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**